merits and appropriate action, wherever required, is taken.

Islander Aircraft

- 2621. SHRI BHAGATRAM MAN-HAR. Will the Minister of DEFENCE be pleased to state:
- (a) whether the Islander Aircraft has been selected for coastal patrol duties with the Navy and coast guara;
- (b) whether it is also a fact that the agent for Islander Aircraft in India is a retired senior officer of the Navy;
- (c) whether Government have given, any consideration to the well-estab lished opinion that the Islander Air craft is highly unsuitable for sea patrol; and
- (d) if so, whether the professional opinion of the Air Force and Hindus tan Aeronautics have been taken in the selection of the Islander?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (d) Proposals for the acquisition *of aircraft for the Coast Guard Organisation are under consideration of the Government. The Government will take all aspects into consideration before coming to a final decision.

M/s. Ferozara International Private Limited are consultants in India for M/s Pilatus Britten Normal Limited, who are the manufacturers of the Islander aircraft. The Managing Director of M/s. Ferozara International Private Limited i_s a retired Naval Officer.

भारत इलैक्ट्रोनिक्स ।लमिटेड, बंगलीर

2622. श्री नागेश्वर प्रसाद शाही : ध्या एआ मंती यह बताने की क्रुपा करेंगे कि :

(क) क्या भारत के महालेखा परीक्षक की रिपोर्ट के अनुसार भारत इसेक्टोनिक्स लिमिटेड, बगलौर को, पिछले वर्ष के दौरान 17.69 लाख का घाटा इसके म्रधिकारियों की लापर-वाही के कारण हुम्रा ; ग्रौर

(ख) यदि हां, तो सम्बन्धित ग्राधि-कारियों के विरुद्ध क्या कार्यवाहो की गई है ?

Losg is Bharat Electronics Ltd. Bangalore

- 2622. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of DEFENCE be pleased to state:
- (a) whether Bharat Electronics Ltd. A Bangalore incurred $_a$ loss of 17.69 lakhs during the last yea_r due to the negligence of its officers as has been mentioned in the Report of the Auditor-General of India; and
- (b) if so, what action has been taken against the concerned officers?]

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t[THE MINISTER OF STATE IN *S*THE MINISTRY OF DEFENCE
(SHRI SHIVRAJ V. PATTL): (a) No, Sir.

(b) Does not arise.]

Appointment of foreigners in foreign companies

- 2623. SHRI ERA SEZHIYAN: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that some foreign companies have been employing non-Indian non-technical persons as their Chief Executives when Indians of far superior experience are available;
 - t[] English translation